

FROM No. 4.
(See Rule 42)

CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH:

ORDER SHEET

1. original Application No. _____

2. Misc Petition No. _____

3. ~~Contempt~~ ^{Caveat} Petition No. 1 / 2006 in O.A 115/06

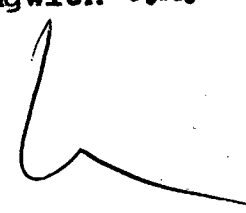
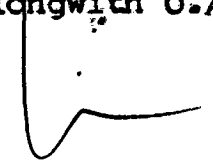
4. Review Application No. _____

Applicant(S) U. O. P. Gans

Respondants Civil Audit Association group B
A.G. Anam

Advocate for the Applicant(S) Mr. B. Das, Add. CA
Mr. B. Baisnya Sr. C.A.

Advocate for the Respondant(S).....

Notes of the Registry	Date	Order of the Tribunal
An application u/s 148A of the Code of Civil Procedure has been filed by the Counsel for the Union of India for (Caveator) against the prospective petitioners, Civil Audit Association group B, A.G. Anam.	06.06.2006 mb	Post on 14.06.2006 alongwith O.A. 115/2006.  Vice-Chairman
The matter will be placed before the Honble court alongwith the prospective O.A.	14.6.2006 bb	Post on 20.6.2006 alongwith O.A. 115/2006.  Vice-Chairman
	20.06.2006 mb	Post on 27.06.2006.  Vice-Chairman

See another

IN THE CAT GUWHATI BENCH
AT GUWHATI,
ORIGINAL CIVIL JURISDICTION

CAVEAT NO 1 OF 2006

IN THE MATTER OF

1. The Comptroller & Auditor general of India

10, Bahadur Shah Zafar Marg

New Delhi-110002

2. O/o Accountant General (Accounts & Entitlement), Assam,
Maidamgaon, Beltola, Guwhati-781029.

3. O/o Accountant General (Accounts & Entitlement), Meghalaya,
Shillong-793001.

4. O/o Accountant General, Mizoram.

5. Accountant General, Arunachal Pradesh.

6. O/o Sr. Dy. Accountant General (Accounts & Entitlement), Manipur,
Imphal-795001.

7. O/o Sr. Dy. Accountant General (Accounts & Entitlement), Nagaland,
Kohima-797001

8. O/o Sr. Dy. Accountant General (Accounts & Entitlement), Tripura,
P.O. Kunjaban, Agartala-799006.

Vs

- 1) All Individual Group 'B' Officers of common cadre of Accounts & Entitlement Offices of North East Region in
IAAD (viz. Assam, Nagaland, Meghalaya, Tripura, Arunachal Pradesh, Manipur, Mizoram)

Filed by
Bhayan Singh
BHAJAN SINGH, TA 222,
ACCOUNTANT GENERAL (A&E) / 100
C.A. 100

through
Cabin Singh
Sr. C.A. SC
30.3.06

- 2)Accounts Category II Association , O/o Accountant General(Accounts & Entitlement),Assam,
Maidamgaon ,Beltola,Guwhati-781029.
- 3)Accounts Category II Association , O/o Accountant General (Accounts & Entitlement),Meghalaya, Arunachal Pradesh,Mizoram
Shillong-793001.
- 4)Accounts Category II Association , O/o Sr.Dy.Accountant General (Accounts & Entitlement),Manipur,
Imphal-795001.
- 5) Accounts Association Category II, O/o Sr.Dy.Accountant General (Accounts & Entitlement),Tripura,
P.O.Kunjaban,Agartala-799006
- 6)All SOs/AAOs Group B Association , O/o Sr.Dy.Accountant General
(Accounts & Entitlement), Nagaland,
Kohima-797001
- 7)Sr.AOs/AOs Association , O/o Accountant General(Accounts & Entitlement),Assam,
Maidamgaon ,Beltola,Guwhati-781029
- 8) Any other Association of Group 'B' Officers of of Accounts & Entitlement
Offices of North East Region in
IAAD(viz.Assam,Nagaland,Meghalaya,Tripura,Arunachal
Pradesh,Manipur,Mizoram)

To,
The Registrar,
CAT Guwhati Bench,
Guwhati.

PETITION UNDER 148A OF CIVIL PROCEDURE
MOST RESPECTFULLY SHEWETH

- 1) That it is respectfully submitted that it became necessary to separate the existing common cadre of Group 'B' officers of Audit and Accounts & Entitlement Offices in the North East Region functioning under the Comptroller & Auditor General of India for the purposes of conducting audit and accounts & entitlement function of each of the States of the North East Region.
- 2) That a policy for allocation of Group 'B' officers of Audit and Accounts & Entitlement Offices of the North East Region has been framed by the CAG of India (Petitioner No.1) vide CAG office letter No.144-NGE(App)/17-2004 dated 24.3.2006. A copy of the said letter dated 24.3.2006 is annexed hereto as ANNEXURE R-1.
- 3) That the Petitioners reasonably apprehend that the Group 'B' officers either through their Associations or in individual capacity too may challenge the transfer policy contained in the above mentioned letter and institute proceedings.
- 4) That the petitioners, at this stage, are not in a position to identify the individual Group 'B' officer who may institute proceedings against the Petitioners, and, have therefore mentioned the Associations as the probable respondents.
- 5) That the present petition is also against each and every Group 'B' officer of the Petitioners who may institute proceedings before this Hon'ble CAT to challenge the policy letter dated 24.3.2006 and action taken pursuant thereto.

PRAYER

GUMAHATI GPO <781001>
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SHILLONG

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Amt:27.00 , 30/03/2006 , 11:48



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ARUNACHAL

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N DELHI

Wt:40grams,
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GUMAHATI GPO <781001>
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AGARTALA

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GUMAHATI GPO <781001>
RL A 3991
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To:SR DY ACCOUNT GEN,
KOHIMA

Wt:40grams,
Amt:27.00 , 30/03/2006 , 11:47



It is respectfully prayed that no order made in the above matter without notice to the undersigned

Name & Address of the Caveator and Counsel

Counsel -Shri Gautam Baishya

Caveator 1. The Comptroller & Auditor general of India

10, Bahadur Shah Zafar Marg

New Delhi-110002

2. O/o Accountant General (Accounts & Entitlement), Assam,
Maidamgaon, Beltola, Guwhati-781029.

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